

27
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 458/2023

In the matter of:

Prakash Yadav

Applicant

Versus

State of Haryana & Ors.

Respondents

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Date : 12-02-2024

Place : New Delhi


Municipal Committee, Dharuhera
Through
Praveen Kuma, Secretary, Municipal Committee,
Dharuhera
Email id:- secy.mc.dharuhera@gmail.com

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Original Application No. 458/2023

In the matter of:

Prakash Yadav

Applicant

Versus

State of Haryana & Ors.

Respondents

REPLY ON BEHALF OF RESPONDENT NO.3 I.E. MUNICIPAL COMMITTEE, DHARUHERA IN COMPLIANCE OF ORDER DATED 06.11.2023

MOST RESPECTFULLY SHOWETH:

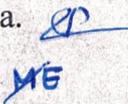
1. That captioned OA registered on the basis of letter petition alleges the illegal dumping of garbage at the main gate of Rajiv Gandhi Sports Stadium.
2. That it is humbly submitted that answering respondent is committed for compliance of Environmental Norms with discharge of its statutory duties. The answering respondent wishes to place on record the steps taken by it for proper disposal of the solid waste, which are as under:
 - (i) The answering respondent had awarded the work Order dated 06.02.2023 to M/s Balwan and Company (hereinafter referred as to 'agency') for Door to Door Collection, segregation, transportation as well as processing & disposal of Solid waste generated in Municipal limits, Dharuhera.
 - (ii) There are 17 No.s of wards in the town and door to door collection of solid waste is being done from these wards.

- (iii) The agency has installed Solid waste processing facility at village Garibnagar for Dharuhera town of capacity 100 TPD through trommel machine technology and municipal solid waste of approx.19.50 tons is being processed daily. Daily solid waste generation quantity is 19 to 20 tons per day.
 - (iv) The agency is under obligation for proper disposal of fractions i.e. compost, inert and RDF etc. The agency has entered into an agreement dated 01.04.2023 with M/s Dhartie Warriors Environment Pvt Ltd. (hereinafter referred as to 'M/s DWEPL') for disposal of RDF. Copy of said agreement dated 01.04.2023 executed between the agency and M/s DWEPL is annexed herewith as **ANNEXURE-R/1**. The details of Solid Waste collected & processed and disposal of fractions during period Feb to October, 2023 provided by the agency vide its letter dated 13.11.2023 is annexed herewith as **ANNEXURE-R/2**. For the details of Solid Waste collected & processed and disposal of fractions during period November, 2023 to January, 2024 will be provided by the agency within 15 days, the confirmation given by agency vide its letter dated 12-02-2024 is annexed herewith as **ANNEXURE-R/3**.
 - (v) It is also important to mention here that since period of work order awarded to M/s Balwan and Company has expired on 07.02.2024, therefore, after completion of e-tendering process, new work order has been awarded to M/s Pooja Consultant Company on 06.02.2024 for the period of one year.
3. That it is further submitted that this Hon'ble Tribunal vide order dated 02.08.2023 has sought report from the Joint Committee comprising of Haryana State Pollution Control Board (HSPCB) and District Magistrate (DM).

4. That in compliance of order dated 02.08.2023, the report of joint committee was filed on 03.11.2023. The joint committee has made following recommendations:
- (1) Municipal Committee, Dharuhera should increase the height of wall towards the stadium and plantation be done along this wall in consultation with forest department.
 - (2) There should be more emphasizes on usage for deodorizer to control the smell inside/outside the solid waste processing unit.
 - (3) There should be regular cleaning and sweeping of the road in and around solid waste processing site.
 - (4) The Municipal Committee Dharuhera should prepare action plan for disposal of inert waste, RDF, compost etc. by executing appropriate agreement with authorized vendors in this regard.
5. That the answering respondent wishes to place on record the steps taken by it for compliance of recommendations of Joint Committee:
- (i) The Municipal Committee, Dharuhera was awarded the work order for “Raising of stadium west side boundary wall/MRF East wall, West, South side in Ward No. 17 in MC Dharuhera (Tender ID 2023_HRY_338507_1) on dated 23.01.2024 after tender processing. The work is in progress and it is likely to be completed before 29.02.2024 (photos of work in progress are annexed as **Annexure-R/4**).
 - (ii) Deodorizer are spreading regularly on the site to control of odor smells (Photos are attached as **Annexure-R/5**).
 - (iii) The roads are cleaning and sweeping daily basis. A dedicated safai karamchari is deployed by MC, Dharuhera (Copy of photos of sweeping are attached as **Annexure-R/6**).

- (iv) In regard to disposal of inert waste, RDF, compost etc., it is submitted that agency being under obligation for proper disposal of fractions i.e. compost, inert and RDF etc., it entered into an agreement dated 01.04.2023 with M/s Dhartie Warriors Environment Pvt Ltd. (hereinafter referred as to 'M/s DWEPL') for disposal of RDF. Details of said agreement dated 01.04.2023 executed between the agency and M/s DWEPL and details of Solid Waste collected & processed and disposal of fractions during period Feb to January, 2023 provided by the agency have already been mentioned in para no.2 above.
6. That during course of hearing on 06.11.2023, as per oral observations of this Hon'ble Tribunal the road in front of stadium as well as surrounding of sites has been constructed with IPB tiles. These roads are belong to PWD, Rewari (Photos of constructed road are annexed as **Annexure-R/7**).

In view of facts and circumstances mentioned herein above, it is submitted that the answering respondent is taking sincere steps for collection and processing of waste generated in its jurisdiction. Hence, present OA may kindly be dismissed qua answering respondent. Any directions passed by this Hon'ble Tribunal shall be complied with.


Secretary,
Municipal Committee, Dharuhera. 

Date:
Place: Dharuhera

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Annexure R/1

Non Judicial		Indian-Non Judicial Stamp Haryana Government		Date : 05/07/2023	
Certificate No	G0E2023G3970		Stamp Duty Paid : ₹ 101		
GRN No	104864949		Penalty : ₹ 0		
Seller / First Party Detail					
Name	Balwan And Company				
H.No/Floor	1179/2	Sector/Ward	Na	LandMark	Mahlana road
City/Village	Malviya nagar	District	Sonipat	State	Haryana
Phone	91*****15				
Buyer / Second Party Detail					
Name	Dhartie Warriors Environment				
H.No/Floor	390	Sector/Ward	15	LandMark	Part 1
City/Village	Na	District	Gurgaon	State	Haryana
Phone	84*****25				
Purpose	Agreement				

The authenticity of this document can be verified by scanning this QR Code Through smart phone or on the website <https://egrashry.nic.in>

AGREEMENT ON PLASTIC WASTE MANAGEMENT RULES (PWM) 2016, Collection & Disposal of RDF/Recyclable Plastic.

This Agreement is made on this 1st Day of April 2023 at Gurgaon.

BY AND BETWEEN:

BALWAN & COMPANY, having its registered office at Mahlana road, Malviya nagar Haryana - 131001 through its authorized representative Balwan Singh, Balwan and Company, party of the First Part;

AND

M/s Dhartie Warriors Environment Private Limited, a company its registered Office at 390, Sector-15 part 1, Gurugram Haryana -122001, through its authorized representative Ms. Himani Sharma working as Director with Dhartie Warriors Environment Private Limited, party of the Second Part;

For **BALWAN & COMPANY**

Balwan Singh

Prop.

1



WHEREAS:

1. DWEPL has represented to BALWAN & COMPANY that it has necessary logistics and organizational structure in terms of human resource, collection facilities and infrastructures for handling RDF/Recyclable waste namely collection, transportation and Disposal.
2. DWEPL is a waste management company which works with informal sector participants and various local bodies to channelize Post-consumer waste away from dump yards and landfills towards end recycling DWEPL also implements various large-scale behavioural change programs in partnership with public and private organizations.
3. The parties hereby agree to work together on the Plastic Waste Management Program to channelize the segregated post- consumer plastic waste from the municipal channel's towards end recycling
4. Based on DWEPL's representations, Company has decided to engage DWEPL, to discharge BALWAN & COMPANY obligation to be in compliance under the Rules under the following terms and conditions: -

NOW THEREFORE, IN CONSIDERATION FOR THE MUTUAL PROMISES AND OBLIGATIONS CONTAINED HEREIN THE PARTIES AGREE AS FOLLOWS:

1. SCOPE OF WORK

- 1.1. The Transportation Cost, Labor Cost Loading Unloading Cost, Co-Processing Cost or any type of cost related to the Fulfilling will be borne by Balwan and Company.
- 1.2. DWEPL agrees and undertakes to carry out the services in accordance with the scope of work and obligations detailed and described in **Annexure-A** hereof which shall always be read as a part of this agreement.

2. OBLIGATIONS OF BALWAN & COMPANY

- 2.1. For the purposes the scope of this Agreement, DWEPL shall communicate all correspondence by E-mail or contact.



For BALWAN & COMPANY

(Handwritten signature)

- 2.2. DWEPL shall consider all data/information/documents provided by BALWAN & COMPANY as true, correct. DWEPL shall not be liable to any authority, body or person in the event the data provided by BALWAN & COMPANY is incorrect/false or not in consonance with any law or regulation for the time being in force. The use of such data/information by the Service Provide shall in no way be deemed to be a verification or ratification of the correctness or validity of such data, information or documents.
- 2.3. BALWAN & COMPANY agrees to regularly pay all invoices raised by DWEPL against the services rendered under this Agreement within the period as agreed one week after invoice raise by DWEPL.

3. OBLIGATIONS OF DWEPL

- 3.1 DWEPL shall send all the RDF/ Recyclable waste collected to Plastic Waste Processors (PWPs) registered with CPCB's Online Portal.
- 3.2 DWEPL shall be at liberty to discharge the obligations under this Agreement in the manner and means deemed appropriate under its sole control of performing and carrying out the Services, so long as DWEPL Complies with the applicable laws for the time being in force.
- 3.3 DWEPL shall maintain and supply to BALWAN & COMPANY accurate certificates of compliance from time to time for company's records and as may be required data in the format and structure by BALWAN & COMPANY and other information relating to the Services rendered under this Agreement.

4. ROLES AND RESPONSIBILITIES OF DWEPL

DWEPL shall:

1. DWEPL shall ensure that the collection, channelization, and transportation of the RDF/Recyclable shall be done in accordance with the requirements for such activities under the Rules.
2. Ensure Processing of RDF/recyclable as per PWM rules 2016 Plastic waste management laws and guidelines.
3. DWEPL shall also furnish certificate(s) issued in favor of M/s BALWAN & COMPANY by the cement industry/ kiln /Waste to Energy/other end-consumer of RDF / Recyclable collected on behalf of M/s BALWAN & COMPANY and raise invoice against this activity.



For BALWAN & COMPANY

(Handwritten signature)

Prop.

5. COMPLIANCE

- a. DWEPL shall comply with all applicable laws, Rules and Regulations, local, national and city ordinances, all requirements of the government agencies and all government regulations, insofar as they are binding upon or affect DWEPL and the Services to be performed herein;
- b. DWEPL shall perform its services/obligation and discharge its duties under this agreement in accordance with the Rules or any prescribed guidelines under these Rules or by PWM.

6. TERM & TERMINATION

- a. The purposes of discharging the scope of work, this Agreement is valid from April 01, 2023 to March 31, 2024. This MOU can be further extended based on mutual agreement.
- b. Both Parties Terminate the agreement in any case after giving one month notice in written.

7. NOTICE OF THE PARTIES

Except as otherwise provided elsewhere in this Agreement any notice to be given to the Parties to this Agreement shall be in writing and shall be posted/sent by registered cover, by courier or by electronic communication via E-mail to the following addresses given herein below or at such other address as the Party may intimate in writing to the other. The notice served shall be effective from the date mentioned therein.

For BALWAN & COMPANY

Balwan Singh

Email: _____

Contact No. _____

For DHARTIE WARRIORS ENVIRONMENT PVT LTD.

Ms. Himani Sharma

Email: himani@dhartiwarriors.in

Contact No. 9551500052 (Himani Sharma)



For BALWAN & COMPANY

[Handwritten Signature]

Prop.

IN WITNESS WHEREOF THESE PRESENTS HAVE BEEN EXECUTED ON BEHALF OF THE PARTIES
HERETO AT THE PLACE AND AS OF THE DAY AND YEAR FIRST ABOVE WRITTEN.

<p>Signed by for and on behalf of</p> <p>For BALWAN & COMPANY By: Balwan Singh Designation: General Manager</p> <p>For BALWAN & COMPANY <i>Atul</i> Prop.</p> <p>Signature: _____</p>	<p>Signed by for and on behalf of</p> <p>For Dhartie Warriors Environment Private Limited By: Ms. Himani Sharma Designation: Director</p> <p>Signature: _____</p> 
<p>Witness: In the presence of</p> <p>Sign: <i>Amit</i></p> <p>Name <i>Amit Kumar</i></p> <p>Address:</p>	<p>Witness: In the presence of</p> <p>Sign: <i>Rachna</i></p> <p>Name <i>Rachna Sharma</i></p> <p>Address: <i>patel Nagar, Gurgaon, part-2 HR-122001</i></p>

ANNEXURE-A

For the purposes of discharging the EPR obligations of BALWAN & COMPANY, DWEPL shall perform the following scope of work.

- i. Collection and channelization for recycling/processing of plastic waste in the categories as defined under the Plastic Waste Management Rules including RDF /Recyclable waste as per the Plastic Waste Management Rules, 2016, as amended in 2022, and also to ensure compliance under other Rules, Notifications, Guidelines, Standard Operating Procedures issued by CPCB and SPCB from time to time etc. ("Rules") being issued by various State governments, intends to engage a service provider who shall be responsible for the Collection and Recycling of Plastic Waste generated through sale of Company's Products, ensure full compliance with all the requirements of the Plastic Waste Management (PWM) Rules, 2016 and its subsequent Amendments and / or other State or Union Territory regulations to carry out the Extended Producers Responsibility (EPR) activity on behalf of **BALWAN & COMPANY**.
- ii. Ensure collection of RDF/ recyclable as per PWM 2016 rules (in conformance to SWM Guidelines dated 16.02.2022) from municipalities.
- iii. Ensure disposal as per standard accepted methods (namely – waste to energy, Co-Processing, Cement kilns) by PWM through authorized and approved Plastic Waste Processors (PWPs) registered on CPCB Online portal.
- iv. Submit Co-processing monthly to (PWM) on behalf of BALWAN & COMPANY.
- v. Submission of monthly/ quarterly/yearly progress reports and/or assist BALWAN & COMPANY to wards replying or representing to any new amendments to PWM Rules and notices.

For BALWAN & COMPANY

(Handwritten Signature)



Annexure R/2



Co-Processing Certificate

Issued to: Dhartie Warriors Environment Pvt. Ltd.

Certificate NO: RESRPL-812

This is to certify that we take receipt of the following quantities of 730.77 MT of RDF sent by M/s. Dhartie Warriors Environment Private Limited on behalf of Municipal Committee, Dharuhera for fulfil Their RDF disposal responsibility Sending their RDF material for Coprocessing in our WTE during the period 01 September to October 31- 2023. The same would be safely and completely disposed. We certify that the following mentioned quantity has not been accounted for / billed to any other entity.

Waste Name: RDF/Refused Derived Fuel

Quantity (Tons) : 730.77 MT



 For Delhi MSW Solution Limited

Authorised Signatory

Delhi MSW Solutions Limited [WTE]
 (A Subsidiary of Re Sustainability Limited)
 Site Address:
 Sector-5, Pocket N-1, Bawana Industrial Area,
 Behind Pragati Power Plant, Bawana,
 New Delhi - 110039, India.
 CIN: U90001TG2009PLC063708
 GSTIN: 07AADCD1783F1ZS

Registered Office:
 Level 11B, Aurobindo Galaxy,
 Hyderabad Knowledge City,
 Hitech City Road, Hyderabad-500081, India.

T: 8595908844
 info@resustainability.com
resustainability.com

Date	Source of Collection	Type of Waste	Vehicle Details	Quantity (kgs)	Co-Processor Name and Location
6/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	16670	Delhi MSW Solution Private Limited Bawana
7/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	23990	Delhi MSW Solution Private Limited Bawana
7/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	20580	Delhi MSW Solution Private Limited Bawana
11/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21890	Delhi MSW Solution Private Limited Bawana
11/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22770	Delhi MSW Solution Private Limited Bawana
12/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	23760	Delhi MSW Solution Private Limited Bawana
12/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22370	Delhi MSW Solution Private Limited Bawana
13/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21330	Delhi MSW Solution Private Limited Bawana
13/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22320	Delhi MSW Solution Private Limited Bawana
14/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21600	Delhi MSW Solution Private Limited Bawana
14/9/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	19580	Delhi MSW Solution Private Limited Bawana
15/09/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22260	Delhi MSW Solution Private Limited Bawana
3/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	18900	Delhi MSW Solution Private Limited Bawana
4/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21480	Delhi MSW Solution Private Limited Bawana
4/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22530	Delhi MSW Solution Private Limited Bawana
5/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21510	Delhi MSW Solution Private Limited Bawana
6/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	19470	Delhi MSW Solution Private Limited Bawana
7/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	20980	Delhi MSW Solution Private Limited Bawana
7/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	20840	Delhi MSW Solution Private Limited Bawana
8/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21730	Delhi MSW Solution Private Limited Bawana
9/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22190	Delhi MSW Solution Private Limited Bawana
9/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22350	Delhi MSW Solution Private Limited Bawana

10/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22090	Delhi MSW Solution Private Limited Bawana
11/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21550	Delhi MSW Solution Private Limited Bawana
11/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	20490	Delhi MSW Solution Private Limited Bawana
12/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	20270	Delhi MSW Solution Private Limited Bawana
13/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	21770	Delhi MSW Solution Private Limited Bawana
25/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	19590	Delhi MSW Solution Private Limited Bawana
26/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	26900	Delhi MSW Solution Private Limited Bawana
28/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	22425	Delhi MSW Solution Private Limited Bawana
29/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	26825	Delhi MSW Solution Private Limited Bawana
30/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	28260	Delhi MSW Solution Private Limited Bawana
31/10/2023	Municipal Committee, Dharuhera	RDF	HR69E0712	29500	Delhi MSW Solution Private Limited Bawana
			Total	730770	



BALWAN & COMPANY

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1179/29 Malviya Nagar, Mehiana Road, Sonapat

Ref No. 2303

Dated. 13/11/23

RECORD OF D2D SOLID WASTE COLLECTION, SEGREGATION, AND PROCESSING, MUNICIPAL COMMITTEE DHARUHERA.

S.NO	MONTH	TOTAL WEIGHT OF GARBAGE COLLECTED FROM DOOR TO DOOR	WEIGHT OF RECYCLABLE MATERIAL, AFTER SEGREGATION	MONTH WISE GARBAGE PROCESSED	AFTER PROCESSED				
					RDF	COMPOST	INERT	C&D	GOOD EARTH
1	FEBRUARY	295.98	24.12	271.86	21.45	42.41	48.04	83.91	76.05
2	MARCH	510.98	49.54	461.44	51.53	80.59	60.29	137.96	131.07
3	APRIL	625.41	69.02	556.39	107.55	59.71	71.92	160.86	156.35
4	MAY	621.23	62.41	558.82	90.30	65.76	76.12	168.23	158.41
5	JUNE	586.19	58.69	527.5	84.27	74.09	67.41	155.27	146.45
6	JULY	705.40	76.01	-	-	-	-	-	-
7	AUGUST	607.24	64.69	-	-	-	-	-	-
8	SEPTEMBER	572.28	53.37	1171.94	209.58	165.92	152.86	335.42	308.16
9	OCTOBER	561.47	56.34	1024.04	166.09	138.32	130.18	306.02	283.44
TOTAL		5086.18	514.19	4571.99	730.77	626.80	606.82	1347.67	1259.93

NOTE: Weight Calculated in tonne.

M.E

1/11/23
J.E

For Balwan & Company
Proprietor

BALWAN & COMPANY⁴³

1179/29 Malviya Nagar, Mehiana Road, Sonapat

(10)

Ref No. 2304...

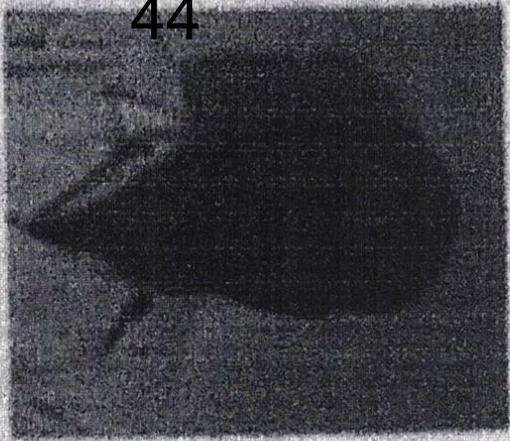
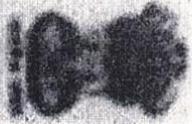
Dated. 13/11/22

यह प्रमाणित किय जाता हैं की फर्म द्वारा (माह फरवरी ,मार्च,अप्रैल ,मई और जून का) कचरा प्रसंस्करण करने पश्चात निकले कम्पोस्ट (322 टन)को किसानो को निशुल्क प्रदान किया गया है जनके आधार कार्ड की प्रति साथ संलगन है |

For Balwan & Company

[Handwritten Signature]

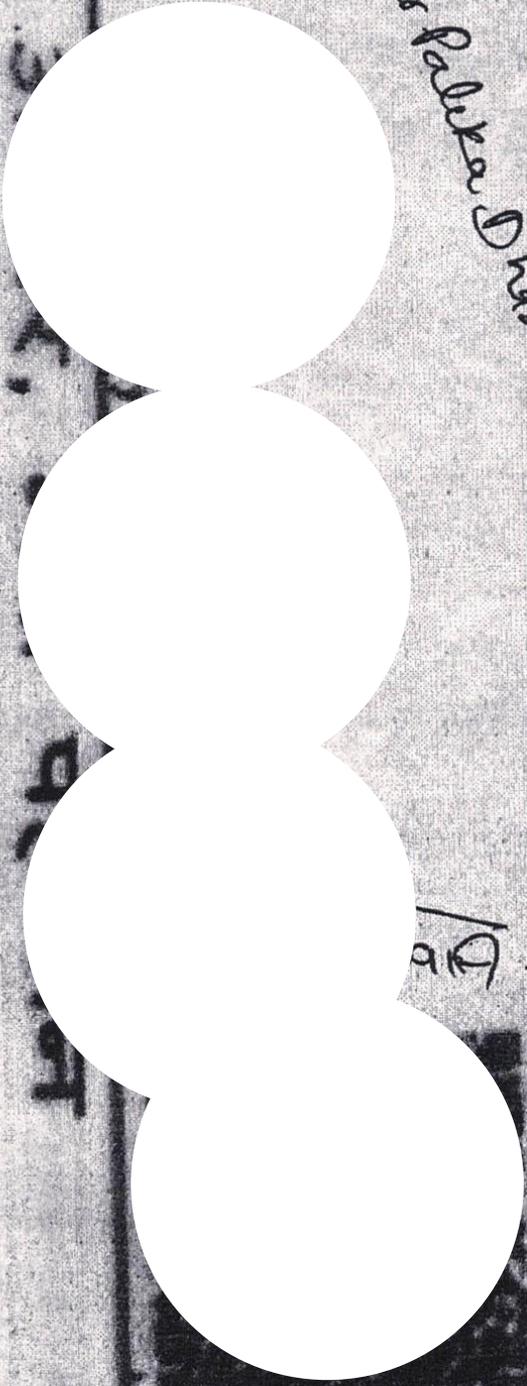
Proprietor



सत्यवान
Satyawari
ग्राम गण्डोडोड
ग्राम/MALE

Use only For Nagar Palika Dhemawara for composition (EN 020) (category Collection 2015)

शेरा ...



19

45

Use only for Nager Palpa Dhokhena for compost
(In only goodly class)



GOVERNMENT OF INDIA

ADD. S/O. HARYANA 305

(59)



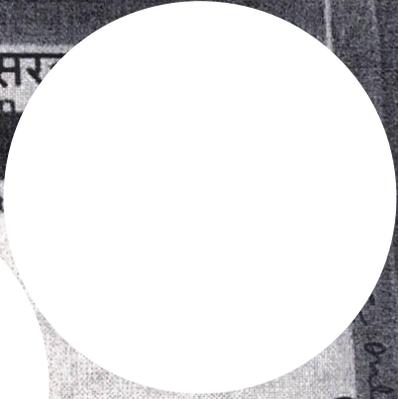
Principles of Learning Grammar



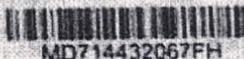
आधार

भारत सरकार
Unique Identification

नामांकन (Enrollment)



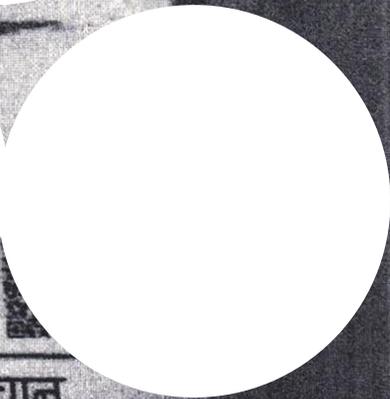
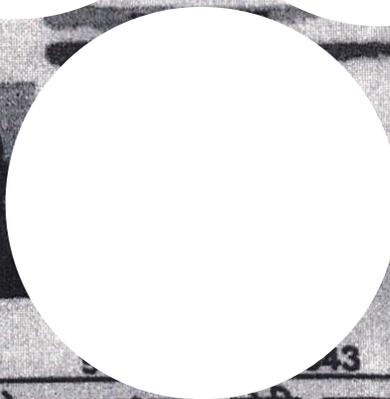
7144320 6930415476



MD714432067FH



only for Nager Police Station



मेरा आधार, मरी पहचान

BALWAN & COMPANY⁴⁷

14

1179/29 Malviya Nagar, Mehiana Road, Sonapat

Ref No. 2305....

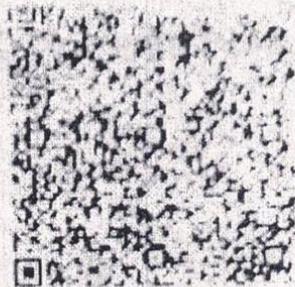
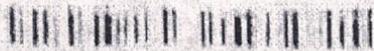
Dated... 13/11/23

यह प्रमाणित किया जाता है की फर्म द्वारा (माह सितम्बर और अक्टूबर का) कचरा प्रसंस्करण करने के पश्चात निकले कम्पोस्ट (304 टन) को धारुहेड़ा के आसपास के किसानों व आमजन (पौधों के लिए) को निःशुल्क प्रदान किया गया है जिनके आधार कार्ड की प्रति साथ संलग्न है ।

For Balwan & Company

[Handwritten Signature]

Proprietor



आपका आधार क्रमांक / Your Aadhaar No.



आधार - आम आदमी का अधिकार

रामोतर



भारत सरकार
Government of India



नगर/तार

Ramotar

जन्म तिथि: DOB: 01/01/1976

उम्र: 39



Use only for Nagar Palika Divisions for compost
(in Div. Headquarters)



16

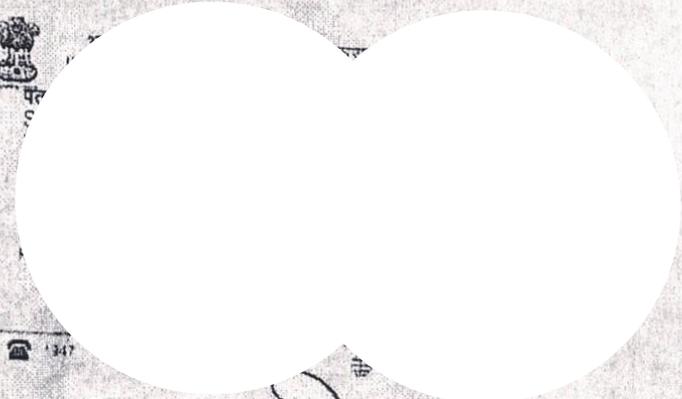


भारत सरकार
GOVERNMENT OF INDIA



मन्त्रालय
ग्राम पंचायत

Use only for Nagar Palika Dhauchere for Compost
(In or Garbage collection vans)



मन्त्रालय
ग्राम पंचायत

17



भारत सरकार

आधार -

अधि

Use only for Nagar Palika Sharukh for Compost
(In D20 Garbage collection 2023)

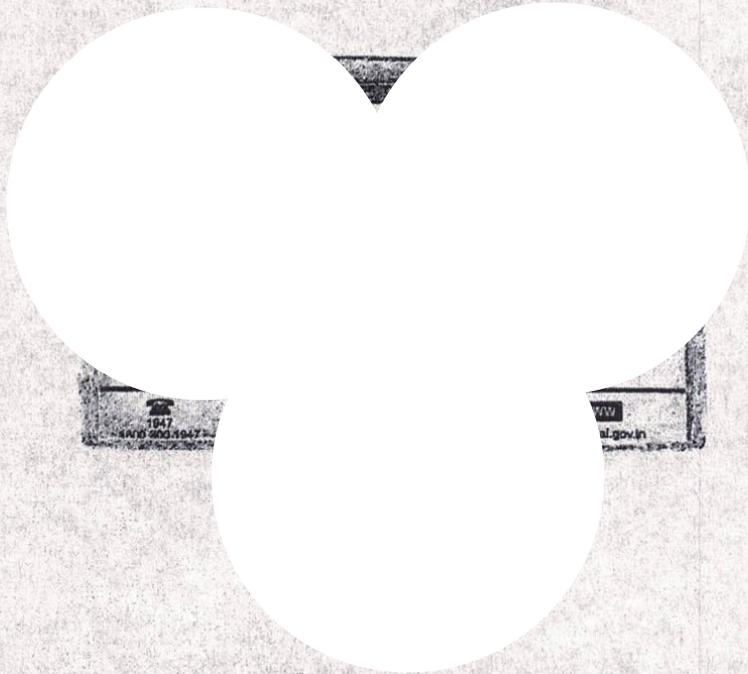
Jeshwan

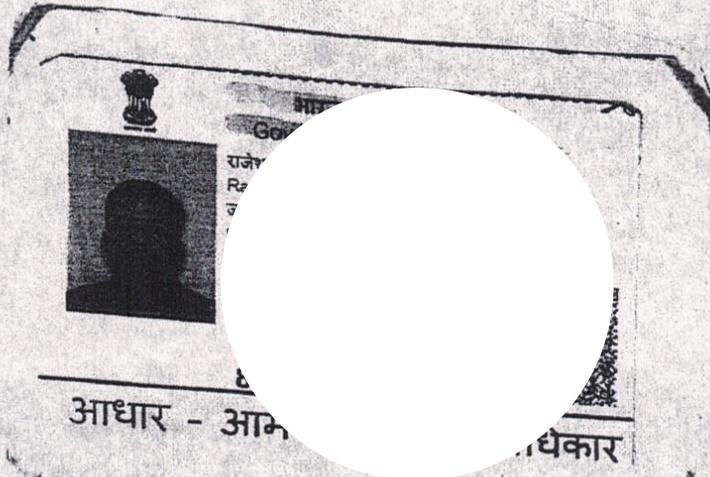
1847
1900 300 1847



use only for Nagar Palika Dhuridhara for compost
 (In only Garbage collection work)

सेव्य पाल





Use only for Nigam Palika Signature for
 compost (Tn DLD Garbage Collection 2022)

Rajesh Kumar



1947
 1800 200 1947

53

BALWAN & COMPANY

1179/29 Malviya Nagar, Mehiana Road, Sonapat

Ref No. 2306

Dated... 13/11/22

यह प्रमाणित किया जाता है की (माह फरवरी ,मार्च,अप्रैल ,मई और जून का) कचरा प्रसंस्करण करने पश्चात निकले इनेर्ट वेस्ट(323.700) को बंजर जमीन पर लैंड फिल हेतु प्रयोग में लाया गया ।

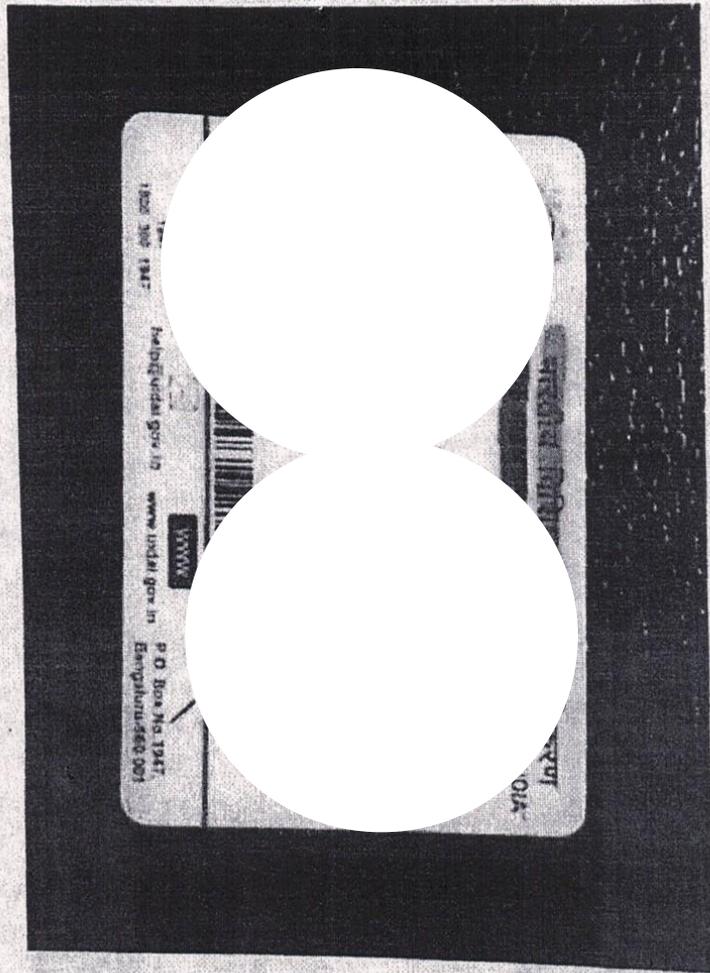
For Balwan & Company

[Handwritten Signature]

Proprietor



21/02



23

BALWAN & 56 COMPANY

22

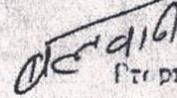
1179/29 Malviya Nagar, Mehiana Road, Sonapat

Ref No. 2307

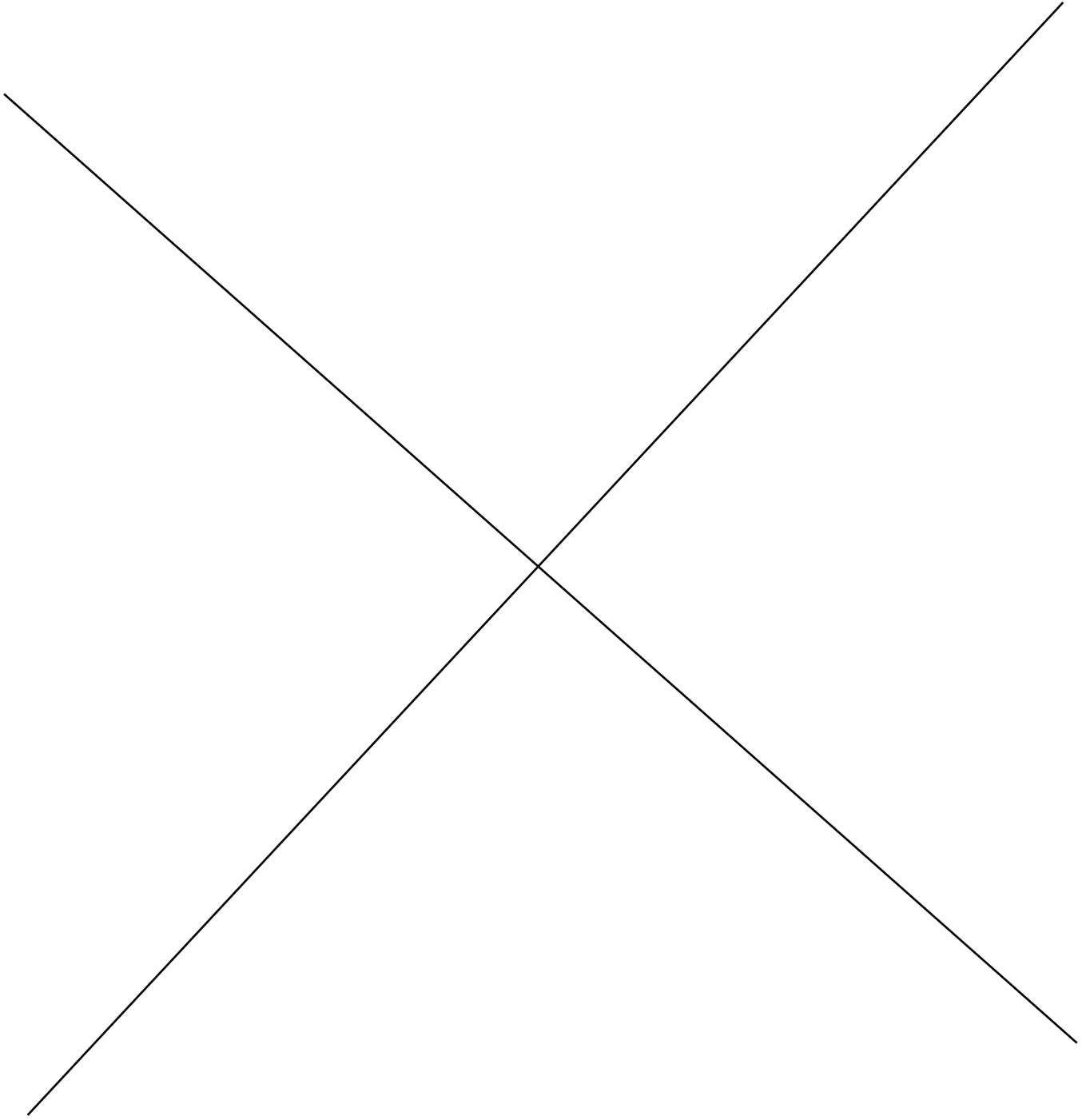
Dated. 13/11/2020

यह प्रमाणित किया जाता है की (माह सितम्बर और अक्टूबर की) कचरा प्रसंस्करण करने के पश्चात निकले इनेर्ट वेस्ट (283 टन) को धारुहेड़ा के आसपास के बंजर जमीन व रास्तो के गड्ढों पर लैंडफिल हेतु प्रयोग में लाया गया।

For Balwan & Company


Proprietor

58



ANNEXURE R/3

BALWAN & COMPANY

1179/29, Malviya Nagar, Mehiana Road, Sonapat

Ref No. SPL-T

Dated 12/02/2024

सेवा में,

पालिका अभियंता,
नगरपालिका, धारुहेडा।

विषय:- **Door to door collection segregation Transportation as well as processing and disposal of solid waste in Municipal Committee, Dharuhera.** बिल व सम्बन्धित दस्तावेज जमा करवाने बारे।

श्रीमान जी,

उपरोक्त विषय पर आपके कार्यालय के पत्र क्रमांक MCD/2024/ME/SPL-1

दिनांक 05.02.2024 की अनुपालना में।

हमारे द्वारा दिनांक 01.11.2023 से 07.02.2024 तक आपके वर्क ऑर्डर व डी.एन.आई. टी की शर्तों अनुसार घर घर से उठाये गये ठोस कचरे की प्रोसेसिंग कर दी गई है तथा प्रोसेसिंग के पश्चात् प्राप्त अपशिष्ट प्रदार्थ जैसे R.D.F इत्यादि का उचित ढंग से निस्तारण कर दिया गया है। हम अगले 15 दिन में अपने निस्तारण सम्बन्धित बकाया सभी दस्तावेज, बिल सहित कार्यालय नगरपालिका धारुहेडा में जमा करा देंगे। हमारे द्वारा आपकी साईट साफ कर दी गई है। मौके पर आपकी साईट पर कोई भी कचरा उपलब्ध नहीं है। फोटो सलंगन है।

धन्यवाद।

For BALWAN & COMPANY

Balwan
Prop.

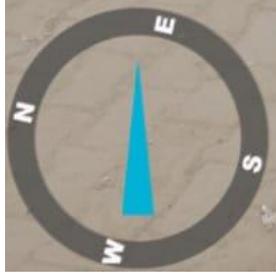






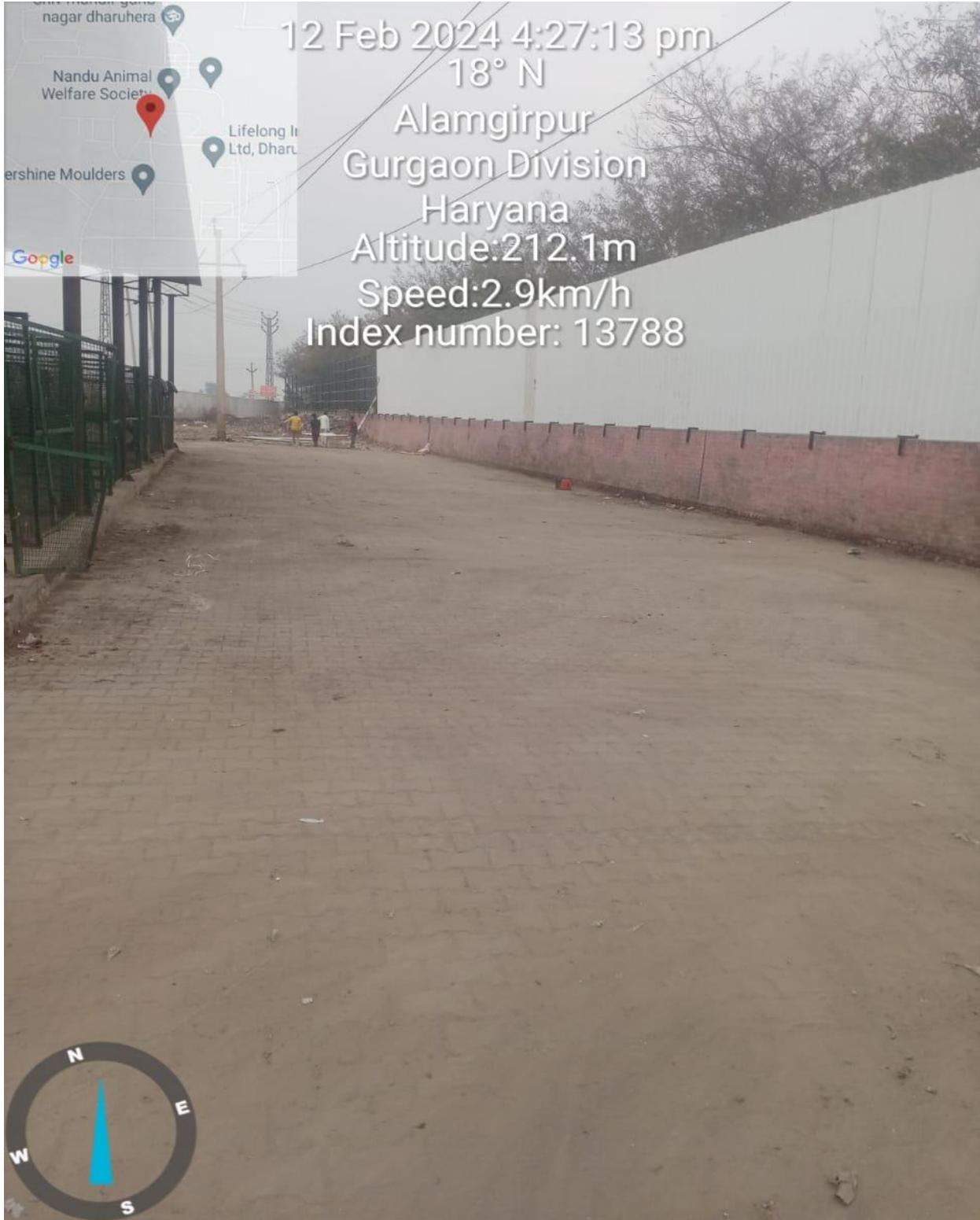


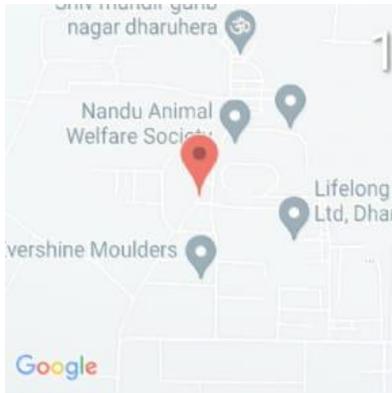
12 Feb 2024 4:26:22 pm
76° E
Dharuhera
Gurgaon Division
Haryana
Altitude:213.0m
Speed:1.1km/h
Index number: 13784



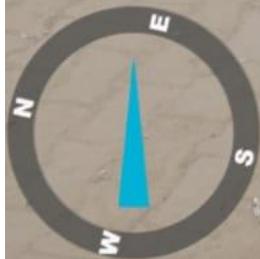








12 Feb 2024 4:26:22 pm
76° E
Dharuhera
Gurgaon Division
Haryana
Altitude:213.0m
Speed:1.1km/h
Index number: 13784



Annexure R/4



Issue of Notice to proceed with the work

To
THE NANDRAMPUR BASS LandC CO-OP SOCIETY LIMITED [2021R3649]
23, NANDRAMPUR BASS , 123106
E-mail- THENRBASSCO.OPLC@GMAIL.COM
Contact No.- 9813957570

Memo No. HEWP/AL-60442

Dated : 29/01/2024

Subject :- Raising of stadium west side boundary wall/ MRF East wall, West, South side in Ward No. 17 in M.C. Dharuhera Chargeable to "Raising of stadium west side boundary wall/ MRF East wall, West, South side in Ward No. 17 in M.C. Dharuhera" (Tender id-2023_HRY_338507_1).

Allotment No. - ULB/FY2023-24/033185
Agreement Amount (Rs.) - 21,24,247 /-
Date of Start - 30/01/2024
Date of Completion - 24/02/2024

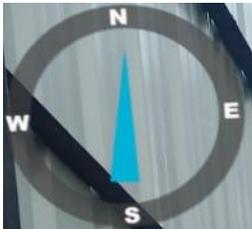
Dear Sir,

Pursuant to your furnishing the requisite Performance Security as stipulated in ITB Clause 34 and signing of the Contract for the work of Raising of stadium west side boundary wall/ MRF East wall, West, South side in Ward No. 17 in M.C. Dharuhera Chargeable to "Raising of stadium west side boundary wall/ MRF East wall, West, South side in Ward No. 17 in M.C. Dharuhera" at a bid price of Rs. 21,24,247/-.

You are hereby instructed to proceed with the execution of the said works in accordance with the contract documents.

SATYA PRAKASH
Municipal Engineer
Municipal Committee Dharuhera
Municipal Corporation/Urban Local Bodies, Haryana

71



Feb 12, 2024 8:45:29 AM
6° N
Alamgirpur
Gurgaon Division
Haryana
Altitude: 194.6m
Speed: 0.0km/h
Index number: 2607

72



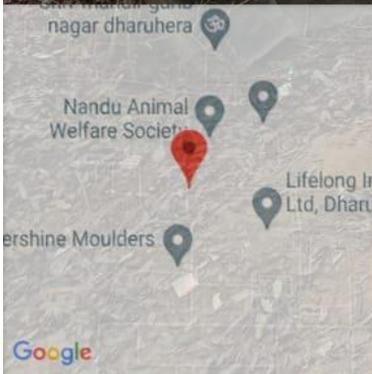
Feb 12, 2024 8:45:40 AM
190° S

Alamgirpur
Gurgaon Division
Haryana

Altitude: 197.7m

Speed: 1.7km/h

Index number: 2609



73



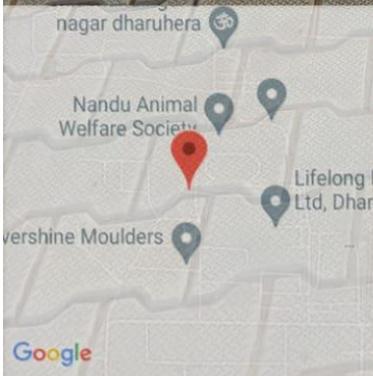
Feb 12, 2024 8:17:47 AM
93° E

Alamgirpur
Gurgaon Division
Haryana

Altitude: 194.0m

Speed: 10.3km/h

Index number: 2601



Annexure –R/5





Feb 12, 2024 10:57:27 AM
Dharuhera
Gurgaon Division
Haryana



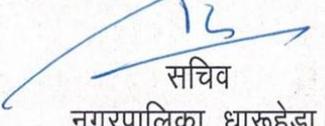
Feb 12, 2024 10:56:41 AM
Dharuhera
Gurgaon Division
Haryana

Annexure R/6

कार्यालय आदेश

विषय:- गरीब नगर डम्प साईट पर सफाई व्यवस्था के लिए ड्यूटी लगाने बारे।

उपरोक्त विषय पर श्री राजबीर सफाई कर्मचारी (कार्यवाहक सुपरवाइजर) को आदेश दिये जाते है कि आप प्रतिदिन गरीब नगर डम्प साईट के चारो ओर, स्टेडियम के सामने सफाई करवाना सुनिश्चित करे कार्य में किसी भी प्रकार की लापरवाही के लिए आप स्वयं जिम्मेवार होंगे।

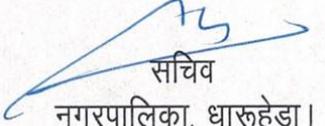

सचिव
नगरपालिका, धारुहेडा।

Endst No. MCD/2023/..... 2746

दिनांक 31/10/2023

उपरोक्त की एक प्रति निम्नलिखित को सूचनार्थ एवं आगामी कार्यवाही हेतू प्रेषित है।

1. श्री विनय कुमार, सफाई निरीक्षक, नगरपालिका, धारुहेडा।
2. श्री राजबीर सफाई कर्मचारी (कार्यवाहक सुपरवाइजर), नगरपालिका, धारुहेडा।

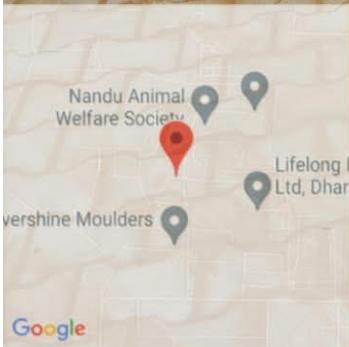

सचिव
नगरपालिका, धारुहेडा।



Jan 22, 2024 10:19:03 AM
67° NE
Alamgirpur
Gurgaon Division
Haryana
Altitude:189.3m
Speed:2.4km/h
Index number: 2104



Jan 22, 2024 10:23:35 AM
285° W
Alamgirpur
Gurgaon Division
Haryana
Altitude: 189.0m
Speed: 3.9km/h
Index number: 2109





Jan 22, 2024 10:23:15 AM
83° E

Alamgirpur
Gurgaon Division
Haryana

Altitude: 191.5m

Speed: 2.3km/h

Index number: 2108



Jan 22, 2024 10:15:08 AM

48° NE

Alamgirpur

Gurgaon Division

Haryana

Altitude:174.3m

Speed:2.7km/h

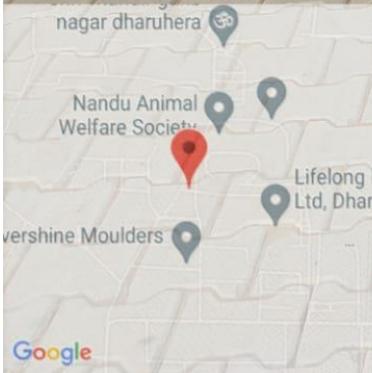
Index number: 2103





Feb 12, 2024 8:17:51 AM
262° W

Alamgirpur
Gurgaon Division
Haryana
Altitude: 195.6m
Speed: 3.4km/h
Index number: 2602



Annexure R/7





Feb 12, 2024 8:17:51 AM
262° W

Alamgirpur
Gurgaon Division

Haryana

Altitude: 195.6m

Speed: 3.4km/h

Index number: 2602

